## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

## Dated, Shillong, the 7th September, 2022

No.HCM.II/44/2016/Estt/152: In pursuance of the resolution of the Hon'ble Full Court in its meeting held on 8th August, 2022, a Committee to monitor and oversee the timely selection and appointment of judicial officers is hereby constituted comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh.

The Committee will be assisted by the Selection and Appointment Cell comprising the Registrar (Judicial Service).

By order;

REGISTRAR GENERAL Memo. No.HCM.II/44/2016/Estt/152-A Shillong, the 7th September, 2022 Copy to: -

1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice High Court of Meghalaya for favour of kind information of His Lordship.

2. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.

3. The Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.

4. The Registrar (Judicial Service) High Court of Meghalaya for favour of kind

information and necessary action.

5. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information and necessary action.

6. All District & Sessions Judges in Meghalaya for favour of kind information

and necessary action.

7. The Joint Registrar(Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information and necessary

8. The CPC, High Court of Meghalaya for favour of kind information and necessary action. She is also requested to get the notification uploaded in the official website of this High Court.

9. Office file